

The committee shared its draft report with the Director General of Health Services who advised for validation of estimation of malaria mortality after undertaking community based studies.

(d) The strategies undertaken by the Government include:

- Vector control measures by Indoor Residual Spray, Use of Long Lasting Insecticidal Nets and Larvicides.
- Providing Rapid Diagnostic Test Kits and anti-malarials for treatment of all malaria cases in the country.
- Effective management of severe cases in hospitals and sentinel sites.
- Intensified surveillance through active and passive methods.
- Co-ordination with Integrated Diseases Surveillance Project (IDSP) for early detection and response to outbreak.
- Strengthening of reporting system by capacity building, focused additional inputs including technical manpower in the high burden areas.

Statement

Diseases-wise and year wise the number of cases is given below:

Sl. No.	Name of Diseases	Year		
		2010	2011	2012*
1	Malaria	1,599,986	1,310,656	1,018,729
2	Dengue	28,292	18,860	49,606
3	Chikungunya	48,176	20,402	15,977
4	Japanese Encephalitis	555	1214	745
5	Filariasis	12,64,169	12,81,368	12,65,680

*Provisional

Trauma care facilities at Area Hospital, Kamareddy

898. SHRI DEVENDER GOUD T.: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that his Ministry has identified Area Hospital, Kamareddy, in Andhra Pradesh for establishment of trauma care facilities during the Eleventh Plan period;

(b) if so, whether trauma care facilities have been started in the said hospital;

(c) if not, the present progress of the work; and

(d) by when the work would be completed and services are going to be commenced?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Yes.

(b) to (d) The responsibility for implementation of the scheme is that of State Government of Andhra Pradesh. As per information received from State Government, Andhra Pradesh, the trauma care facilities have been made operational with the existing staff.

Filling of vacancies of SCs and STs

899. SHRI AMBETH RAJAN: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that 397 posts earmarked for SCs and 461 posts earmarked for STs are lying vacant in the Ministry;

(b) if so, the reasons for not filling these posts; and

(c) the steps taken by Government recently to fill up these posts?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): (a) As on date, only 285 posts earmarked for SCs and 423 posts earmarked for STs are lying vacant in the Central Public Sector Enterprises (CPSEs) under the Department of Heavy Industry of the Ministry.

(b) Most of the CPSEs having vacant posts for reserved category are sick/loss making and have been referred to BIFR. No recruitment is being made in these CPSEs. In other CPSEs, the vacant posts of reserved category are due to non-availability of suitable candidates inspite of repeated advertisements/efforts.